

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. SR/3646/252/HDB/2017
NAME OF THE COMPANY	Care Biologicals Pvt Ltd
NAME OF THE PETITIONER(S)	Care Biologicals Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Manoj Kumar Koyalkar	CS in practice	mkoyalkar@gmail.com	mg

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
रमेश चन्द्र मिश्रा/ RAMESH CHANDRA MISHRA			ryz
कंपनी पंजीयक/ Registrar of Companies, हैदराबाद और प्रदेश और तेलंगणा Hyderabad for Andhra Pradesh and Telangana			

Heard Shri Manoj Kumar Koyalkar, Learned PCS for the Applicant.

CA is disposed by separate orders.


Member (J)

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